## **BUSINESS ADVISORY COMMITTEE**

## (Thirteenth Lok Sabha)

## THIRTY-THIRD REPORT

(Presented on 15.2.2002)

The Business Advisory Committee held a sitting on Thursday, the 14<sup>th</sup> March, 2002.

- 2. The Committee recommend that the following items of business may be taken up in the order indicated below during the period before the House adjourns for the recess:-
  - (1) Discussion on the Motion of Thanks on the President's Address.

(2)	Discussion on Statutory Resolution seeking disapproval of the Institute of Technology (Amendment) Second Ordinance, 2001. The Institutes of Technology (Amendment) Bill, 2001. (Replacing the Ordinance) (Consideration and passing)	May be taken up together.
(4) (5)	Discussion on Statutory Resolution seeking disapproval of the Passport (Amendment) Second Ordinance, 2001. The Passport (Amendment) Bill, 2002. (Replacing the Ordinance) (Consideration and passing)	May be taken up together.
(6) (7)	Discussion on Statutory Resolution seeking disapproval of the Prevention of Terrorism (Second) Ordinance, 2001. Prevention of Terrorism Bill, 2002. (Replacing the Ordinance) (Consideration and passing)	May be taken up together.
(8)	General Discussion on General Budget for 2002-2003	
(9)	Discussion and Voting on Demands for Grants on Account (General) for 2002-2003.	
(10)	Discussion and Voting on Supplementary Demands for Grants (General) for 2001-2002.	May be taken up together.
(11)	Discussion and Voting on Demands for Excess Grants (General) for 1998-99.	

(12)	General Discussion on Railway Budget for 2002-2003.	
(13)	Discussion and Voting on Demands for Grants on Account (Railways) for 2002-2003.	May be taken up together
(14)	Discussion and Voting on Supplementary Demands for Grants	

3. The Committee further recommend that in order to provide sufficient time for completion of essential items of Business, the House may sit on Saturday, the  $23^{rd}$  March, 2002.

4. The Committee also recommend that the Private Members' Business, which was to be taken up on Saturday, the 16<sup>th</sup> March, 2002 and Friday, the 22<sup>nd</sup> March, 2002, may be taken up on Saturday, the 23<sup>rd</sup> March, 2002.

**P.M. SAYEED** 

NEW DELHI, <u>March 14, 2002</u> Phalguna 23, 1923 (Saka)

(Railways) for 2001-2002.

Chairman *(Ex-Officio),* BUSINESS ADVISORY COMMITTEE.